National Rural Disabled Rehabilitation Programmes

†2050. SHRI MOTI LAL VORA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a fact that the assistance under the National rural Disabled Rehabilitation Programme (NRRPD) has been provided to Chhastlisgarh only in the year 2001-02;
 - (b) the districts in which this scheme is in operation;
- (c) the steps being taken to implement this sceme in rest of the districts, and
- (d) by when the Central contribution would be provided and the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): (a) Funds for 2000-01 (Rs. 207.90 lakhs) and 2001-02 (Rs. 156 05 lakhs) were released to the Government of Chhattisgarh under the Scheme of National Programme for Rehabilitation of Persons with Disabilities (NPRPD) in April 2001 and September 2001 respectively.

(b) to (d) As per information received from the State Government the scheme is currently being operated in the districts of Bilaspur, Rajnandgaon and Korea. It is for the State Government to extend it in other districts. The Central Government is not giving financial assistance under this scheme with effect from the year 2002-03.

Reservation for Physically handicapped

2051. SHRI DHARAM PAL SABHARWAL¹ SHRIMATI KAMLA MANHAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that section 39 of the Persons with disabilities (Equal opportunities, Protection of Rights and full participations) Act, 1995 makes it mandatory for all Government/aided vocational and educational institutions to reserve minimum three per cent seats for the physically challenged persons;

[†] Onginal notice of the question was received in Hindi.